

P-1191

ORIENTATION PROGRAM ON CASES CONCERNING PERSONS RESIDING ABROAD

23 & 24 November, 2019

At National Judicial Academy (NJA), Bhopal

PROGRAM SCHEDULE

TIMING	SESSION(S)
Saturday	Day-1: 23.11.2019
10:00AM -11:30AM	SESSION 1 Overseas Indians: Issues and Challenges in Marriages, Nationality and Citizenship Panel: Ms. Geeta Ramaseshan Ms. S. Vani Chair: Justice Hima Kohli Mr. Anil Malhotra
11:30AM - 12:00PM	Tea Break
12:00PM - 01:30PM	SESSION 2 Inter Parental Child Removal: Custody and Guardianship Issues Panel: Ms. Geeta Ramaseshan Ms. S. Vani Chair: Justice Hima Kohli Mr. Anil Malhotra
01:30PM - 02:30PM	Lunch
02:30PM - 04:00PM (Tea Break at 04:00PM)	SESSION 3 Issues Relating to Divorce, Maintenance, Alimony and Settlement of Property Panel: Ms. Geeta Ramaseshan Ms. S. Vani Chair: Justice Hima Kohli Mr. Anil Malhotra
Sunday	Day-2: 24.11.2019
10:00AM -11:30AM	SESSION 4 Matrimonial Offences under IPC and Protection of Women from Domestic Violence Act, 2005: Jurisdiction and Enforcement Issues Panel: Ms. S. Vani Mr. Anil Malhotra Chair: Justice A. Muhamed Mustaque
11:30AM - 12:00PM	Tea Break
12:00PM - 01:30PM	SESSION 5 Inter Country Adoptions under the Juvenile Justice Act, 2015 and Adoptions under the Hindu Adoption and Maintenance Act, 1956 Panel: Ms. S. Vani Mr. Jaganaath Pati Mr. Anil Malhotra Chair: Justice A. Muhamed Mustaque
01:30PM - 01:35PM	<i>Audit of the Course by Participant Judges</i>
01:35PM	Lunch & Departure

Coordinator: Mr. Yogesh Pratap Singh, Faculty, NJA

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